

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-1158/ND/2018
IA/3038/2020

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

Vs

M/s. Dee Ess-Buhin Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC Code, 2016

Order delivered on 17.08.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mr. Rajkumar

ORDER

IA/3038/2020:-

The present application has been filed on behalf of Liquidator i.e. Second Quarterly Progress report in compliance of Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016. The same is taken on the record.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)
